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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(CAA) No.13/BB/ 2017	-	For filing OL report	230/ 232	Darshita Southern India Happy Homes Pvt. Ltd.	

SL.	NAME (IN CAPITAL)		SIGNATURE		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM			
1.	Sinchara.M.R.	ROC/RD	Sinchona.M.R		
	Prema Halfi	Risplan			
2		ssts Petitioner	Alpande		
	Uday Shankas A. 9482848179	P			

Counsel for petitioner is present. She reported that the petitioner has no comments on the ROC's report. Smt. M.R. Sinchana for Smt. Prema Hatti appearing for ROC is present. Report from OL office is not received.

Time granted till 08.11.2017.

MEMBER (J)

MEMBER (T)